

**Government of India/State**

**Department of....**

**FORM-GST-RFD-03**

*[See Rule --]*

**Notice of Deficiency on Application for Refund**

Notice Reference No. :

Date: <DD/MM/YYYY>

**To**

\_\_\_\_\_ (GSTIN)

\_\_\_\_\_ (Name)

\_\_\_\_\_ (Address)

Application Reference No. (ARN) .....Dated .....<DD/MM/YYYY>.....

This is with reference to your Refund application referred above, filed under section ---- of the Goods and Services Tax Act, 20--. The Department has examined your application and certain defects were observed from preliminary scrutiny which are as under:

Sr No	Description( select the reason from the drop down of the Refund application)
1.	
2.	
	Other{ <i>any other reason other than the reason select from the 'reason master'</i> }

You are directed to file fresh refund application after the rectification of above deficiencies.

Date:

Signature (DSC):

Place:

Name of Proper Officer:

Designation:

Office Address: